GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 3357 TO BE ANSWERED ON 01/01/2019

MODERNIZING KVKs

3357. SHRI BHARTRUHARI MAHTAB: SHRI SANJAY DHOTRE: SHRI RAHUL SHEWALE: SHRI DEVUSINH CHAUHAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

(a) the extent to which the Government has achieved the aims and objectives of modernizing the Krishi Vigyan Kendras (KVKs) in the country;

(b) the details of the funds provided for modernization of KVKs across the country, State/UT-wise;

(c) whether the cases of irregularities in functioning/modernization of KVKs have come to the notice of the Government in the country during each of the last three years and the current year, if so, the details thereof, State/UT-wise and the reasons therefor along with the action taken/being taken by the Government in such cases so far;

(d) whether the Government has set up a Committee to look into the matter and if so, the details thereof including the findings of the Committee along with the follow-up action taken by the Government thereon; and

(e) the other steps taken/being taken by the Government to expedite modernizing of KVKs and to keep a check on irregularities in their functioning?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b): Modernization of Krishi Vigyan Kendras (KVKs) with creation of infrastructure and upgradation of various facilities is a continuous process. During the XII Plan and first two years (2017-18 & 2018-19) of the current plan, selected KVKs have been provided Farm Machinery & Equipments (84); Integrated Farming System Units (100); Pulses Seed Hubs (97); Mini Soil Testing Labs (658) and Micro Irrigation Demo Units (190). The State-wise details of number of KVKs and fund provided for

these facilities are given in **Annexure-I.** Similarly, the KVKs have also been provided Demonstration units (105); Staff quarters (71); Office building (301); Tractor and Farm Implements (230); Jeep-Vehicle (325); Tube-well (12) and Fencing (46). The State-wise details of number of KVKs and funds provided for creation of infrastructure are given in **Annexure-II.**

(c) & (d): There are no such cases of major irregularities in functioning of KVKs. However, from the State of Uttar Pradesh some complaints regarding misappropriation of funds and recruitment of staff in respect of KVK Agra and KVK Etah functioning under the administrative control of Raja Balwant Singh(RBS) College, Agra were received.

For this purpose, a fact finding Committee was constituted. Based on the report of the Committee, a Show Cause notice has been issued to the RBS collage Agra.

(e) Based on the availability of funds and type of facilities needed in KVKs, provisions has been made during the current three-year Plan for Rain Water Harvesting cum IFS Models; Farm Residue Demo Units; Minimal Processing Facilities; Value Addition and Technology Incubation Centres; Setting up of Automatic Weather Stations and Upscaling of Attracting and Retaining Youth in Agriculture project. As far as keeping a check on irregularities is concerned, online monitoring of KVKs has been put in place.

<u>Annexure-I</u> [Part <u>(a) & (b)</u> of Lok Sabha USQ No.3357 for 01/01/2019]

S.No.	State	Farm Ma	achinery & ements		mo units		Seed Hubs	Mini So	il Testing abs	Micro-Irrigation Demo units		
		No. of KVKs	Amount (Rs. in lakh)	No. of KVKs	Amount (Rs. in lakh)							
1	Andaman & Nicobar Islands	3	120.00	1	3.00	0	0.00	3	4.30	3	3.00	
2	Andhra Pradesh	2	80.00	5	15.00	4	600.00	23	41.28	7	7.00	
3	Arunachal Pradesh	5	200.00	1	3.00	0	0.00	14	14.62	5	5.00	
4	Assam	2	80.00	2	6.00	5	750.00	25	30.96	7	7.00	
5	Bihar	13	520.00	6	18.00	7	1050.00	36	30.96	24	24.00	
6	Chhattisgarh	0	0.00	4	12.00	6	900.00	24	21.50	9	9.00	
7	Delhi	0	0.00	0	0.00	0	0.00	1	0.86	0	0.00	
8	Goa	1	40.00	0	0.00	0	0.00	1	2.58	1	1.00	
9	Gujarat	2	80.00	4	12.00	6	900.00	41	35.26	4	4.00	
10	Haryana	3	120.00	4	12.00	2	300.00	14	12.04	2	2.00	
11	Himachal Pradesh	0	0.00	2	6.00	1	150.00	13	21.50	1	1.00	
12	Jammu & Kashmir	1	40.00	3	9.00	0	0.00	20	29.24	2	2.00	
13	Jharkhand	3	120.00	3	9.00	3	450.00	21	18.06	20	20.00	
14	Karnataka	2	80.00	3	9.00	8	1200.00	31	42.14	4	4.00	
15	Kerala	4	160.00	2	6.00	0	0.00	14	17.20	5	5.00	
16	Lakshadweep	0	0.00	0	0.00	0	0.00	0	50.74	1	1.00	
17	Madhya Pradesh	1	40.00	5	15.00	8	1200.00	46	58.48	9	9.00	
18	Maharashtra	1	40.00	3	9.00	8	1200.00	43	12.04	5	5.00	
19	Manipur	6	240.00	1	3.00	1	150.00	9	7.74	6	6.00	
20	Meghalaya	4	160.00	2	6.00	0	0.00	5	8.60	4	4.00	
21	Mizoram	1	40.00	2	6.00	0	0.00	8	12.90	2	2.00	
22	Nagaland	6	240.00	2	6.00	0	0.00	11	55.90	6	6.00	
23	Orissa	2	80.00	5	15.00	7	1050.00	33	2.58	12	12.00	

State/UT-wise details of number of KVKs and Funds provided for facilities for Modernization of KVKs

Total	l	84	3360.00	100	300.00	97	14550.00	658	847.10	190	190.00
33	West Bengal	4	160.00	3	9.00	3	450.00	20	4.30	10	10.00
32	Uttarakhand	3	120.00	1	3.00	1	150.00	12	32.68	4	4.00
31	Uttar Pradesh	5	200.00	13	39.00	10	1500.00	56	15.48	13	13.00
30	Tripura	3	120.00	1	3.00	0	0.00	4	92.02	4	4.00
29	Telangana	1	40.00	4	12.00	2	300.00	16	9.46	4	4.00
28	Tamil Nadu	0	0.00	5	15.00	6	900.00	28	24.94	2	2.00
27	Sikkim	1	40.00	1	3.00	0	0.00	4	44.72	2	2.00
26	Rajasthan	4	160.00	8	24.00	9	1350.00	59	4.30	9	9.00
25	Punjab	1	40.00	4	12.00	0	0.00	21	50.74	3	3.00
24	Puducherry	0	0.00	0	0.00	0	0.00	2	36.98	0	0.00

<u>Annexure-II</u> [Part <u>(a) & (b)</u> of Lok Sabha USQ No.3357 for 01/01/2019]

State/UT-wise details of Infrastructure development in KVKs during 12th Plan and Current Plan (2017-18 & 2018-19)

S. No.	State/UT	Γ Demo Units		staff	quarter	Office	Office building		Tractor/ Farm implements		Јеер		Tube-well/ bore- well		Fencing	
		No. of KVKs	Amount (Rs. in Lakh)	No. of KVK s	Amount (Rs. in Lakh)	No. of KVKs	Amount (Rs. in Lakh)	No. of KVKs	Amount (Rs. in Lakh)	No. of KVKs	Amount (Rs. in Lakh)	No. of KVKs	Amount (Rs. in Lakh)	No. of KVKs	Amount (Rs. in Lakh)	
1	Andhra Pradesh	9	82.80	0	0.00	23	2050.91	22	78.80	10	59.75	4	32.00	5	35.00	
2	Arunachal Pradesh	2	11.63	2	38.00	15	1443.23	13	122.00	6	48.00	0	0.00	2	242.80	
3	Assam	2	14.27	2	30.72	17	2388.69	9	85.00	6	48.00	0	0.00	10	273.80	
4	Bihar	0	0.00	0	0.00	9	1118.00	44	220.00	12	96.00	0	0.00	5	307.00	
5	Chhattisgarh	0	0.00	5	457.70	14	1682.71	8	64.00	24	192.00	0	0.00	5	25.48	
6	Delhi	1	4.00	0	0.00	1	54.38	1	7.00	1	8.00	0	0.00	0	0.00	
7	Goa	0	0.00	0	0.00	1	19.00	0	0.00	0	0.00	0	0.00	0	0.00	
8	Gujarat	0	0.00	8	184.00	2	165.32	0	0.00	4	32.00	0	0.00	0	0.00	
9	Haryana	1	2.58	0	0.00	0	0.00	1	8.10	3	24.00	0	0.00	0	0.00	
10	Himachal Pradesh	1	5.00	0	0.00	3	406.54	3	21.00	8	64.00	0	0.00	0	0.00	
11	Jammu & Kashmir	16	128.60	0	0.00	9	1387.59	0	0.00	12	96.00	0	0.00	3	30.00	
12	Jharkhand	0	0.00	1	92.00	2	304.00	24	124.00	0	0.00	0	0.00	0	0.00	
13	Karnataka	2	15.52	0	0.00	9	391.35	2	16.00	21	168.00	0	0.00	0	0.00	
14	Kerala	2	16.00	0	0.00	4	136.87	1	8.00	11	88.00	0	0.00	0	0.00	

15	Lakshadweep	0	0.00	0	0.00	0	0.00	0	0.00	1	8.00	0	0.00	0	0.00
16	Madhya	7	62.16	25	600.71	37	1847.86	8	66.00	60	480.00	2	3.00	5	26.50
	Pradesh														
17	Maharashtra	13	119.60	0	0.00	39	1010.65	9	45.60	14	90.50	0	0.00	1	5.00
18	Manipur	1	12.59	2	104.57	3	137.86	3	30.00	0	0.00	0	0.00	2	19.04
19	Meghalaya	0	0.00	0	0.00	3	150.00	3	30.00	3	24.00	0	0.00	0	0.00
20	Mizoram	0	0.00	0	0.00	0	0.00	4	40.00	6	48.00	0	0.00	1	10.05
21	Nagaland	4	40.00	2	68.26	3	171.72	3	30.00	8	64.00	0	0.00	0	0.00
22	Orissa	2	18.26	7	40.39	12	331.89	1	7.00	10	80.00	0	0.00	0	0.00
23	Puducherry	0	0.00	0	0.00	1	448.00	3	30.00	0	0.00	0	0.00	0	0.00
24	Punjab	2	27.00	0	0.00	6	398.85	4	28.00	7	56.00	1	8.00	3	30.00
25	Rajasthan	3	10.41	9	207.00	18	1991.58	0	0.00	19	152.00	0	0.00	0	0.00
26	Sikkim	3	30.00	1	21.00	0	0.00	2	17.25	3	24.00	0	0.00	0	0.00
27	Tamil Nadu	2	14.46	0	0.00	7	500.97	33	328.00	20	162.00	0	0.00	0	0.00
28	Telangana	4	36.80	0	0.00	16	1236.27	13	92.16	5	36.50	1	8.00	1	5.00
29	Tripura	0	0.00	0	0.00	5	235.00	3	30.00	2	16.00	0	0.00	0	0.00
30	Uttar Pradesh	12	124.60	5	272.20	31	4692.50	7	51.03	43	337.38	1	2.48	1	30.00
31	Uttarakhand	16	71.44	0	0.00	3	364.04	0	0.00	3	24.00	0	0.00	0	0.00
32	West Bengal	0	0.00	2	80.00	8	436.87	6	42.00	6	34.62	2	9.50	2	236.61
Total		105	847.72	71	2196.55	301	25502.65	230	1620.94	328	2560.755	12	86.48	46	1276.28
